

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)
Advocate for
Applicant(s)

Respondent(s)
Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

25 $\frac{8}{98}$

None present for the applicants.

Mr. S.S. Vyas, Counsel for the respondents Nos. 1 to 3.

None present for respondents Nos. 4 and 5.

May be listed for admission on 5/10/98.

Gopal Singh
Gopal Singh
(Adm. Member)

Gopal Krishna
Gopal Krishna
Vice Chairman

Section Officer (Record)

5 $\frac{10}{98}$

None present for the applicants.
Mr. S.S. Vyas, Counsel for the respondents Nos. 1 to 3.

None present for respondents Nos. 4 & 5.

Nobody is present on behalf of the applicants even in the second round at 12 noon. On going through the order sheets, we find that since October, 1997, i.e. on the last four occasions, the learned brief holder was representing the applicants. Mr. Rajesh Doshi was not present on the last date of hearing and today also. It appears that the applicants are not interested in prosecuting the case. Therefore, this case is dismissed in default for non-prosecution.

Gopal Singh
(Gopal Singh)
Adm. member

A.K. Mista
(A.K. Mista)
Judl. member

Part II and III destroyed
In my presence on 4.4.98
under the supervision of
Section Officer as per
order dated 28/2/98

Copy of order
Sent to Counsel for
pet by Regd AD
vide no 401
15/10/98
24/10/98

Recd
9.10.98

A-1 attached
in set of
5/10/98